

Statement**Production and Consumption of Petroleum Products**

(Qty. Million Tonnes)

Year	Production	Consumption
1995-96	55.08	74.67
1996-97	59.01	79.16
1997-98*	61.31	82.78

Quantity and Value of Imports of Crude Oil and Petroleum Products

Year	Quantity (in million tonnes)		Value (Rs. crores)	
	Crude Oil	Products	Crude Oil	Products
1995-96	27.34	20.34	11517	12578
1996-97	33.91	20.26	18538	15634
1997-98*	34.49	19.54	15897	12432

Percentage of Demand for Petrol and Petroleum Products met from domestic Production during last 3 years

Year	Indigenous Production of Petrol as %age of Total Demand of Petrol	Indigenous Production of Petroleum products as %age of Total Consumption
1995-96	95.3	73.8
1996-97	94.8	74.5
1997-98*	94.2	74.1

Percentage of Demand for Petrol and Petroleum Products estimated to be met during next 3 years

Year	Petrol	Pet. Products
1998-99	92.1%	71.5%
1999-00	87.4%	69.3%
2000.01	104.0%	84.9%

*Provisional.

*[English]***Review of Health Programmes**

3956. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have conducted any review of the present health programmes;

(b) if so, the details thereof;

(c) whether the hospitals in rural areas have been provided with ambulances and medicines free of cost;

(d) if so, the details thereof; and

(e) the present arrangement of medical facilities in rural areas?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (e) The information is being collected and will be placed on the table of the House.

Manufacturing of Surgical Items

3957. SHRI JAYSINH JI CHAUHAN:

SHRI DILEEP SANGHANI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether various foreign companies manufacturing syringes and other single use surgical items are flooding in the country;

(b) if so, whether the Government have received any request from the All India Syringes and Needles Manufacturing Association in this regard;

(c) if so, the details thereof; and

(d) the steps taken by the Government to protect the interest of the domestic manufacturers of these items?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Under the import policy, disposable syringes and needles can be imported in the country under open general licence.

(b) and (c) A representation has been received from All India Syringes and Needles Manufacturers Association in August, 1997 seeking to prohibit the import of misbranded/mislabeled syringes and needles.

The import of syringes and needles requires a valid import licence (Form 10) as prescribed under the provisions of the Drugs and Cosmetic Rules, 1945 which should be accompanied by a certificate (Form 9) of quality assurance, labelling requirement etc. The Port Officers of Central Drug Control & Standard Organisation (CDCSO) are required to ensure that the imported consignment complies with the relevant provisions of the Drugs & Cosmetics Rules before releasing such consignments. Any lapse noted in the labelling requirement has to be rectified by the importer before release.